NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 121(ND)2016 CA. NO.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE COMPANY: M/s. SRS Ltd.

SECTION OF THE COMPANIES ACT: 74 (2)

DESIGNATION

1. Mr. Sausabhkalia Jadus Petitioner 2. Ms. Aishuaaya Mishre

ORDER

As directed, the projected profit and loss statement for the next three years has been filed by the ld. Counsel for the applicant. Statement has also been filed in respect of the liabilities which have been liquidated towards the depositors and the liability outstanding as on 30th June, 2016.

- 2. Ld. Counsel for the applicant prays for some time to seek further instructions if they can better the proposal for repayment.
- 3. To come up on 20.09.2016.

Member Judicial